

Company: Sol Infotech Pvt. Ltd.

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Date: 08/12/2025

(2024) 06 ITAT CK 0022

Income Tax Appellate Tribunal (Delhi C Bench)

Case No: Income Tax Appeal No. 1688, 1689, 1690/DEL/2023

M/S. KCC Buildtech Pvt. Ltd

APPELLANT

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DCIT

Date of Decision: June 7, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 68, 69C, 132, 143(3), 153A, 153C

Hon'ble Judges: Shamim Yahya, (AM); Yogesh Kumar US, J

Bench: Division Bench

Advocate: Kapil Goel, Rajinder Kaur

Final Decision: Allowed

Judgement